

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Partha Sarthy will sit singly and will take up the following cases today i.e. on 12th October, 2026 at 10:30 A.M. in Court No. 20 (Main. Building).

FOR ADMISSION

1. CR. MISC./30462/2017 QUASHING(323,504, B QSH OF THE ORDER	5 CHHOTE LAL CHAUHAN AND ORS VS STATE OF BIHAR AND ANR	DHARMENDRA KUMAR SINGH	SRI SHAILENDRA KUMAR -2
2. CR. MISC./30484/2017 QUASHING(304,287, C QSH OF ORDER OF	4 RINKU DEVI VS THE STATE OF BIHAR	RANJIT KUMAR YADAV	SRI NARSINGH TANTI
3. CR. MISC./30897/2017 QUASHING(146 CR.P P OTHER UNCATEGORI	4 MD. AJAJ @ AJAJ AHMAD AND ANR VS THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	SMT. MEENA SINGH JITENDRA KUMAR BHARTI KUMARI SHUBHAM
4. CR. MISC./31010/2017 QUASHING (341,323 B QSH OF THE ORDER	5 BHOLA DUBEY AND ORS VS STATE OF BIHAR AND ANR	BINOD BIHARI SINGH DINESH SINGH	SRI ANANT KUMAR SHASHIKANT ARUN KUMAR SINGH
5. CR. MISC./31995/2017 QUASHING (409,420 C QSH OF ORDER OF	3 KAMLESHWARI PRASAD SINGH VS THE STATE OF BIHAR	ARUN KUMAR HANS LAL KUMAR	SRI PRANAV KUMAR SHAILENDRA KUMAR JHA
6. CR. MISC./32200/2017 QUASHING(498A,323 F QSH OF ORDER OF	4 MOST. KIRAN DEVI AND ORS VS STATE OF BIHAR AND ANR	ALOK RANJAN	SRI RAMCHANDRA SINGH JAGDHAR PRASAD HARISH KUMAR
7. CR. MISC./32251/2017 QUASHING(427,435, C QSH OF ORDER OF	6 UDAY CHANDRA JHA AND ORS VS THE STATE OF BIHAR AND ANR	ADITYA NATH JHA	SRI KHURSHID ANWAR
8. CR. MISC./32339/2017 QUASHING (419,420 B QSH OF THE ORDER	2 JAYRAM PRASAD VS STATE OF BIHAR AND ANR	PRAMOD KUMAR SINHA	SMT. MEENA SINGH
9. CR. MISC./32520/2017 QUASHING (409,34) A QSH OF F.I.R	2 ABDUL SATTAR QURAISHI VS THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY	SRI JHARKHANDI UPADHYAY
10. CR. MISC./32672/2017 QUASHING (498A IP D ORDER OF COGNIZA	8 CHANDESHWAR RAI VS STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	SMT. VEENA KUMARI JAISWAL ANISH KUMAR THAKUR AASHISH KUMAR NISHIKANT KUMAR
11. CR. MISC./32674/2017 QUASHING (498A,34 D ORDER OF COGNIZA	3 RAJNISH KUMAR VS STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	SRI CHANDRA BHUSHAN PRASAD DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA
12. CR. MISC./33486/2017 QUASHING (147,341 C QSH OF ORDER OF	4 VIJAY BAITHA VS STATE OF BIHAR AND ANR	SANJEEV KUMAR	SRI ANIL KUMAR SINGH 1 UMESH KUMAR GUPTA
13. CR. MISC./33818/2017 QUASHING(406,409, P OTHER UNCATEGORI	2 KUMAR KANHAIYA VS STATE OF BIHAR AND ANR	SADA NAND ROY	SRI RAMCHANDRA SAHANI SATYA PRAKASHTRIPATHY
14. CR. MISC./33824/2017 QUASHING(384,323, B QSH OF THE ORDER	3 LOKESH NARAYAN VS STATE OF BIHAR AND ANR	RATANAKAR JHA	DR. AJEET KUMAR VARUN KUMAR ASHOK KUMAR MISHRA ASHOK GIRI
15. CR. MISC./33905/2017 QUASHING (138)N.I B QSH OF THE ORDER	6 SHASHI KANT SINGH VS STATE OF BIHAR AND ANR	LALAN KUMAR	SRI ZAINUL ABEDIN
16. CR. MISC./34120/2017 QUASHING(323,506) B QSH OF THE ORDER	4 FAISAL AHMAD ANSARI AND ORS VS STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA	SIR PRAMOD KUMAR PANDEY DILIP KUMAR ROY
17. CR. MISC./34148/2017 QUASHING (379,411 F QSH OF ORDER OF IA-1/2018 (2186/2018) STAY OF PROCEEDING	5 COLLECTOR SINGH AND ORS VS THE STATE OF BIHAR	SUNIL SRIVASTAVA AJAY KUMAR	SRI NITYANAND TIWARY CHANDRA BHUSHAN PRASAD JHARKHANDI UPADHYAY CHANDRA BHUSHAN PRASAD
18. CR. MISC./34219/2017 QUASHING(166,167, B QSH OF THE ORDER	3 BALA KANT PATHAK VS STATE OF BIHAR AND ANR	AWADHESH KUMAR ASHIT RANJAN	SRI ANIL KUMAR
19. CR. MISC./34258/2017 QUASHING (406,420 F QSH OF ORDER OF	3 CHANDRAKANT CHAUDHARY AND ANR VS STATE OF BIHAR AND ANR	AMIT KUMAR MISHRA KUMAR DEVASHISH	SRI JHARKHANDI UPADHYAY BINOD KUMAR ARUN KUMAR GUPTA
20. CR. MISC./34780/2017 QUASHING(307,147, C QSH OF ORDER OF	3 SAGAR PASWAN VS STATE OF BIHAR AND ANR	PANKAJ KUMAR NIRANJAN KUMAR	SRI RAM ANURAG SINGH
21. CR. MISC./34874/2017 QUASHING(498A,341 C QSH OF ORDER OF	2 MOHAMMAD AZIZUR RAHMAN VS STATE OF BIHAR AND ANR	RAVI BHUSHAN PRASAD SINHA MAHESH CHANDRA VERMA NAWNIT KUMAR TIWARY MD. SHAHAB KHALIL NAFISUZZOHA WASI AKHTAR	SRI PARMANAND KUMAR SANJAY KUMAR PANDEY BASUKI NATH PANDEY
22. CR. MISC./34916/2017 QUASHING(498A)IPC D ORDER OF COGNIZA	4 HARSH BARDHAN SINGH VS STATE OF BIHAR AND ANR	ASHOK KUMAR SHWETA ANAND AJIT ANAND MRIGENDRA KUMAR MAYANK BILOCHAN	SRI SATYENDRA PRASAD NEERAJ KUMAR
23. CR. MISC./35270/2017 QUASHING(498A,341 D ORDER OF COGNIZA	6 NAVIN KUMAR NIRALA @ NAVIN KUMAR AND ORS VS STATE OF BIHAR AND ANR	MADHURI LATA RAJNANDAN KUMAR SHANKAR KUMAR RAKESH AMBASTHA	SRI JHARKHANDI UPADHYAY

24. CR. MISC./35352/2017 QUASHING(419,420, C QSH OF ORDER OF	5 DIGAMBAR SINGH VS STATE OF BIHAR AND ANR	RAMA KANT SINGH	SRI RAM NARESH RAY ARVIND KUMAR TEWARY RAJ KUMAR
25. CR. MISC./35754/2017 QUASHING (323,504 B QSH OF THE ORDER	4 KUMAR DINESH @ DINESH AND ANR VS STATE OF BIHAR AND ANR	RAJKUMAR RAJESH GIRISH CHANDRA	SRI UDAY PRATAP SINGH PRAVEEN KUMAR RAJU KUMAR SINGH
26. CR. MISC./35839/2017 QUASHING (144 CR. J QSH OF ORDER OF	3 CHANDRA BHUSHAN SINGH SASHI VS STATE OF BIHAR AND ANR	LAKMESH MARVIND	SMT. RITA VERMA
27. CR. MISC./35864/2017 QUASHING (498A)JP D ORDER OF COGNIZA	4 CHANDAN KUMAR @ CHANDAN SHARMA VS STATE OF BIHAR AND ANR	PRAMOD RAJPATI DURGA KUMARI AMAR PRAKASH ASHUTOSH KUMAR	SRI SHYAMESHWAR DAYAL PAWAN KUMAR CHAURASIA HARISH KUMAR
28. CR. MISC./35911/2017 QUASHING(52 BIHAR QSH COMPLAIN FOR C IA-1/2018 (971/2018) MODIFICATION	2 MAHESH KUMAR SURI @ M. K. SURI VS THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR	SRI NAVIN KUMAR PANDEY
Restoration vide Cr. Misc. No. 17898/2018			
29. CR. MISC./36039/2017 QUASHING (406,420 C QSH OF ORDER OF IA-1/2023 () IA-2/2023 ()	7 RAJINDER SINGH @ RAJENDRA SINGH @ RAJVINDRA SINGH SIDDHU AND ANR VS STATE OF BIHAR AND ANR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH DR. RAJESH KUMAR SINGH RANJEET KUMAR AYUSH KUMAR	SRI JHARKHANDI UPADHYAY BIMLESH KUMAR PANDEY
30. CR. MISC./36095/2017 QUASHING (419,420 A QSH OF F.I.R	3 BHARAT BHUSHAN JAIN VS THE STATE OF BIHAR	AWADHESH PRASAD SINHA KUMAR MRITUNJAY NARAIN	SRI ANISH CHANDRA
31. CR. MISC./36412/2017 QUASHING(420,467, C QSH OF ORDER OF	2 VED PRAKASH VS STATE OF BIHAR AND ANR	RAJESH KUMAR SINHA AMRESH KUMAR SINHA	SRI ATUL CHANDRA
32. CR. MISC./36464/2017 QUASHING(498A,34)	3 MANOHAR LAL @ MANOHAR PRASAD @ MANOHAR LAL GUPTA AND ANR VS STATE OF BIHAR AND ANR	SATISH CHANDRA MISHRA MD. NURUL HODA	SRI RAJENDRA NATH JHA
33. CR. MISC./36990/2017 QUASHING (323,506 B QSH OF THE ORDER	4 RAZA AHMAD @ MD. REZA AHMAD VS STATE OF BIHAR AND ANR	MD. NAJMUL HODDA	MR. MANOJ KUMAR RAJA SURENDRA MOHAN
34. CR. MISC./37430/2017 QUASHING (341,323 B QSH OF THE ORDER	3 KALIKA PRASAD UPADHYAY AND ANR VS STATE OF BIHAR AND ANR	MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH	SMT. RITA VERMA
35. CR. MISC./37439/2017 QUASHING(304)IPC B QSH OF THE ORDER	3 DEEPAK SAH VS STATE OF BIHAR AND ANR	TUHIN SHANKAR SAROJ KUMAR SINGH	SRI SHYAM KUMAR SINGH RAKESH KUMAR NO.1 RAMAKANT YADAV
36. CR. MISC./37511/2017 QUASHING (498A,34 F QSH OF ORDER OF IA-1/2018 (3472/2018) MODIFICATION	5 MANOJ KUMAR VS STATE OF BIHAR AND ANR	NILESH KUMAR SHASHANK SHEKHAR	SMT. REENA SINHA NAVIN KUMAR
37. CR. MISC./37563/2017 QUASHING (220,448 C QSH OF ORDER OF	4 GIRIJESH KUMAR VS THE STATE OF BIHAR	SHIV KUMAR SAHJANAND SHARMA	SRI ABHAY KUMAR ROY CHANDRA BHUSHAN PRASAD ANIL KUMAR SINGH NO
38. CR. MISC./38015/2017 QUASHING(406,420) C QSH OF ORDER OF	2 SHANKAR DAYAL SINGH VS STATE OF BIHAR AND ANR	MANOJ KUMAR RAJ NARAYAN MISHRA	SRI CHANDRA BHUSHAN PRASAD DIGVIJAY NARAYAN SINGH ANJANI KUMAR SHARAN
39. CR. MISC./38379/2017 QUASHING(420,465, B QSH OF THE ORDER	3 HARENDRA PRASAD CHAURSASIA @ HARENDRA CHAURSASIA VS STATE OF BIHAR AND ANR	DHANANJAY KUMAR SAMIR KUMAR SINHA	SRI AWADHESH KUMAR SINGH AJAY KUMAR SINGH
40. CR. MISC./38417/2017 QUASHING (436,34 F QSH OF ORDER OF IA-1/2017 (2035/2017) STAY OF PROCEEDING	3 BHUBNESHWAR LAL DAS AND ORS VS STATE OF BIHAR AND ANR	ABHISHEK JITENDRA PRASAD SINGH	SMT. REENA SINHA KEDAR JHA
41. CR. MISC./38510/2017 QUASHING (7 E.C. A QSH OF F.I.R	4 VIJAY KUMAR VS THE STATE OF BIHAR	SAROJ KUMAR JEETENDRA NARAYAN	SMT. GULNAR BEGAM JHARKHANDI UPADHYAY (APP)
42. CR. MISC./38552/2017 QUASHING (323,504 B QSH OF THE ORDER	4 RAM CHANDRA MANDAL VS STATE OF BIHAR AND ANR	RAM BILASH ROY RAMAN ARUN KUMAR MD FAZLE KARIM	SRI DAMODAR PRASAD TIWARY VIJAY KUMAR MURARI NARAIN CHAUDHARY MOHIT SHRIWASTAVA
43. CR. MISC./38562/2017 QUASHING (203)CR. E QSH OF ORDER OF	4 SK. ALAMGIR @ MD. ALAMGIR AND ANR VS STATE OF BIHAR AND ANR	ZAINUL ABEDIN	SRI NARSINGH TANTI
44. CR. MISC./38882/2017 QUASHING(323,379) B QSH OF THE ORDER	3 SHAMBHU NATH SINGH VS STATE OF BIHAR AND ANR	VIRENDRA KUAR	MD. ANSARUL HAQUE SARVAN KUMAR PRASHANT KUMAR ROY MANJU KUMARI
45. CR. MISC./39214/2017 QUASHING (406,420 C QSH OF ORDER OF	5 RAJU SONI @ RAJU KUMAR SONI AND ANR VS STATE OF BIHAR AND ANR	MILIND KUMAR MISHRA	SRI SANJAY KUMAR SINGH ZAINUL ABEDIN

Patna High Court
Dated, 12th October, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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